Drop in Saving Income Ratio

6185. SHRI NAVIN RAVANI: Will the Minister of PLANNING be pleased to state:

- (b) whether a review by National Council of Applied Economic Research has indicated that there is a drop in saving-income ratio; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b). The review of National Council of Applied Economic Research based on Quick estimates of National Accounts Statistics released recently by the Central Statistical Organisation has indicated that the Saving Income Ratio declined from 19.6 in 1978-79 to 17.1 in 1979-80 and further to 16.9 in 1980-81. The drop in the ratio for 1979-80 might be due to fall in the income growth of national 5.5 per cent in the year 1979-80, which probably resulted in the decline of saving both in the household sector and the administrative departments of the Central and State Governments. The slight fall noticed for the year 1980-81 is entirely attributable to decline in the Saving of the administrative departments of the Central and State Governments. It may be mentioned that the Quick estimates of saving for 1980-81 are based on the Revised Estimates of receipts and expenditure and not on the Actual Accounts which were used for deriving saving estimates for the preceding two years. In the inflationary conditions, it has been observed in the past that the revenues of the Central and State Governments pick up rapidly and the Actual Accounts are generally higher than the Revised Eestimates; the expenditure on the other hand is found not always to rise that fast. It is, therefore, possible that the final estimates of saving in the public sector will be higher than what is shown under the Quick Estimates. Thus, the actual rate of saving in 1980-81 may turn out to be higher than 16.9 per cent.

Establishment of Solar Energy Project projects in the Sixth Five Year Plan

6186. SHRI B. R. NAHATA: Will the Minister of SCIENCE AND TECHNO-LOGY be pleased to state how many and which districts of each State are being taken up for establishment of solar energy proj ects in the Sixth Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVE-LOPMENT (SHRI C. P. N. SINGH): During the past year, the Commission for Additional Sources of Energy has set up a large number of demonstration renewable energy units based on solar, wind and biogas in a number of districts in States. Discussions are in provarious gress with State authorities to identify further sites. It is proposed to cover every district in the country during the Sixth Five Year Plan.

Requirement of Cement in Gujarat

6187. SHRI NAVIN RAVANI: Will the Minister of INDUSRY be pleased to state:

- (a) the minimum requirements of cement in Gujarat per quarter;
- (b) The quarterly allocation and actual quarterly supply of cement to this State during the first, second and third quarters in 1981-82;
- (c) whehter it is a fact that the supply was much short than the requirement; and
- (d) if so, the reasons therefor and action taken to meet the demand of cement of Gujarat State so that the construction work may not suffer?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) The Government of Gujarat have indicated recently that their requirement of cement would be 11 lakh tonnes per quarter.

(b) and (c) Allocation and despatches of cement made in favour of the State of

Gujarat during the first three quarters of 1981-82 are as under:

Figures in 'ooo tonnes

Period	,						Allocation	Despatches		
fi fi							Basic	Adhoc	Total	
April-June 81							326.5	25.0	351.5	382.5
July-Sept. 81					:		346.5	35.0	381.5	379.1
OctDec. 81					*		379.5	15.0	394.5	384 · 8
OctDec. of	•	•			•	•	379.5	15.0	394.5	3

(d) There is a general scarcity of cement in the country and it has not been possible to meet fully the requirements of cement of the various sectors. The Government are making every effort to increase the availability of cement the country by way of better utlisation of existing capacity, sanctioning capacities and allowing imports.

राष्ट्रीय प्रशासन श्रकादमी मंसूरी का पुनर्गठन

6188. श्री निहाल सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या कोठारी स्रायोग ने राष्ट्रीय प्रशासन ग्रकादमी के पुनर्गठन की सिफा-रिश की है; ग्रीर
- (ख) यदि हां, तो केन्द्र सरकार द्वारा सिफारिशों को स्वीकार न किये जाने के क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर): (क) जो, हां ।

(ख) कोठारी समिति ने सिफारिश की थी कि स्रकादमी का निदेशक, भारत सरकार के सचिव के स्तर का होना चाहिये। पिछले पांच वर्षों से सरकार इसी स्तर के ग्रधिकारी को निदेशक के पद पर नियुक्त करती रही है। परन्तु

कुछ सिफारिशें विशेषकर आधारिक पा-ठ्यकम की अवधि में वृद्धि, विश्वविद्यालय ग्रन्दान ग्रायोग के वेतनमानों को गैक्षणिक संकाय पर लागू करना तथा स्रकादमी को मंसूरी से किसी ग्रधिक उपयुक्त स्थान पर स्थानांतरित किये जाने सम्बन्धी सिफारिशों को सरकार द्वारा स्वीकार किये जाने योग्य नहीं पाया गया।

दिल्ली के अन्तर्राज्यीय बस अड्डे के बुक स्टालों पर प्रश्लील साहित्य की बिक्री

🎙 6189 अरी निहाल सिहः क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को जानकारी है कि ग्रन्तरांज्यीय बस ग्रड्डे, कश्मीरी गेट, दिल्ली के बुक-स्टालों पर डा० हरि-वंश लाल बत्तरा द्वारा लिखी गयी "सेक्स गाइड" नामक श्रौर दिनेश शास्त्री द्वारा लिखीं गई "सम्भोग" कला नामक पुस्तकों जिनके कवरों (मुख्य पृष्ठों) पर नंगे भौर भ्रश्लील चित्र छपे हुये हैं, खुले ग्राम बेंची जाती है; ग्रौर
 - (खं) इस प्रकार के ग्रश्लील साहित्य को जब्त न करने के क्या कारण हैं?